

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP No-538/2018 in
OA No-555/2017**

New Delhi, this the 07th day of October, 2019

**Hon'ble Sh. A.K. Bishnoi, Member(A)
Hon'ble Sh. R.N. Singh, Member(J)**

Asha Ram Changal, Age 34 Years
S/o Ladumal Changal
Ex Male Nurse, R/o Care of Anil Jain
House No 713, 2nd Floor
Chiragh Delhi-110017. Petitioner

(None present)

Versus

Dr. Pradeep Guleria, Director
All India Institute of Medical Sciences
Through Director
Ansari Nagar, New Delhi 110028. Respondent

(through Sh. Dushyant Parashar)

ORDER(ORAL)

Hon'ble Sh. R.N. Singh, Member(J)

None for the petitioner.

2. The present CP is filed for the alleged wilful disobedience of the directions of this Tribunal in the order dated 15.11.2017 in the

above OA No. 555/2017. The operative portion of the order reads as under:

“3. The appeal of the applicant is pending since 2014, the respondents are directed to decide the said appeal within three months from the date of receipt of a certified copy of this order. Accordingly, this OA is disposed off.

4. It is made clear that we have not commented anything on the merits of the case.”

3. At the outset, learned counsel appearing for the respondent submits that in pursuance of the aforesaid directions of this Tribunal, the respondents have considered the appeal preferred by the petitioner and have disposed of the same by an order dated 07.05.2019, a copy of which has been placed on record and has also been sent to the petitioner.

4. In view of the aforesaid, we are satisfied that the directions of this Tribunal have been substantially complied with. The Contempt Petition is accordingly closed. Notice issued to the respondent is discharged.

(R.N. Singh)
Member(J)

(A.K. Bishnoi)
Member(A)

/ns/